

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1607
(TO BE ANSWERED ON THE 1st August 2022)**

**CONSTRUCTION OF A GREENFIELD AIRPORT AROUND CHENNAI,
TAMIL NADU**

1607. DR. KANIMOZHI NVN SOMU

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the steps taken by Government to construct a greenfield airport around Chennai, Tamil Nadu;
- (b) whether Government has sanctioned Rs. 61,000 crore for the greenfield airport project in Tamil Nadu;
- (c) if so, the details thereof; and
- (d) whether Government has finalized the location and other requirements for the establishment of the greenfield airport project and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (d): Development of a Greenfield airport is governed under the Greenfield Airports (GFA) Policy, 2008. As per the Policy, a State Government or an Airport Developer, willing to establish an airport, is required to send a proposal to the Ministry of Civil Aviation (MoCA) for 2-stage approval i.e. 'Site-Clearance' followed by 'In-Principle' approval. Such proposals are considered by MoCA as per the procedure stipulated in the GFA Policy.

The responsibility of implementation of airport projects including funding of the projects rests with the concerned airport developer including the respective State Government (in case the State Government is the project proponent).

State Government of Tamil Nadu had identified four potential sites for development of a new Greenfield airport near Chennai and requested Airports Authority of India (AAI) to carry out the inspection of sites to find their suitability for airport development. AAI has found two sites at Parandur and Pannur comparatively more feasible for development of airport. AAI has forwarded the Pre-Feasibility Report to Tamil Nadu Industrial Development Corporation Limited (TIDCO) advising it to carry out Obstacle Limitation Surface (OLS) survey and

charting work at the two identified sites.

After comparing the viability and feasibility including the presence of habitations and industrial establishments and the land acquisition cost of both the sites, the State Government has shortlisted Parandur site as the location for development of Greenfield airport. As per the provisions of the GFA Policy, 2008, State Government is now required to submit a proposal to MoCA for grant of 'Site Clearance' for the finalised site.
